

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR.

CRIMINAL APPLICATION [BA] NO. 132/2020.

Kailash Hiranman Chachere

-VERSUS-

The State of Maharashtra

Office notes, Office Memoranda of
Coram, appearances, Court's orders
or directions and Registrar's orders.

Court's or Judge's Orders

Shri B.H. Tekam, Advocate for the Applicant.
A.P.P. for the Non-applicant.

CORAM : VINAY JOSHI, J.

DATE : APRIL 20, 2020.

Heard.

2. The learned A.P.P. submits that during
course of the day, reply would be filed.

3. List the matter for further consideration on
23.04.2020.

JUDGE

Rgd.